

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

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CA(CAA) No. 787/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Aradhana Vinimay Pvt. Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhutera, Advocate } applicant.  
2. Mr. N. Guruswamy, FCA }  
N. Guruswamy  
30/08/2018

ORDER

The Ld. Counsel for the applicant is present.

Heard. Admit. Reserved for orders.

Sd

(Jinan K.R.)  
Member (J)